

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 924
ANSWERED ON 08/02/2022

FINANCIAL IMPLICATION UNDER PMAY-G

924. SHRI RAJA AMARESHWARA NAIK:
SHRI BHOLA SINGH:
SHRIMATI SANGEETA KUMARI SINGH DEO:
DR. JAYANTA KUMAR ROY:
DR. SUKANTA MAJUMDAR:
SHRI RAJVEER SINGH (RAJU BHAIYA):
SHRI VINOD KUMAR SONKAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has approved the proposal for continuation of Pradhan Mantri Awas Yojana-Gramin (PMAY-G) beyond March, 2021 for the construction of the remaining 155.75 lakh houses as on 31st March, 2021;
- (b) if so, the details thereof;
- (c) whether the Government has proposed to achieve the cumulative target of 2.95 crore houses by continuation of PMAY-G beyond March, 2021 till March, 2024;
- (d) if so, the details thereof;
- (e) the details about the total financial implication for the construction of the remaining 155.75 lakh houses under the above scheme;
- (f) the details of release of additional administrative funds annually from the Central share of administrative funds to the States during the last three years; and
- (g) the other steps being taken by the Government for construction of Pucca houses with basic amenities to achieve the objective of "housing for All" in rural areas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)

(a) to (e): The Union Cabinet in its meeting held on 8th December, 2021 had approved the continuation of Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) beyond March, 2021 till March, 2024 for completion of remaining houses within cumulative target of 2.95 crore houses under PMAY-G. It is proposed to complete total target of 2.95 crore houses by March 2024.

The total financial liability from FY 2021-22 to FY 2023-24 for completion of the remaining 155.75 lakh houses is Rs. 1,25,106 crore as Central Share and Rs. 73,475 crore as State Matching Share excluding interest of the Extra Budgetary Resources, mobilised for this purpose.

(f): Under PMAYG, upto 2% of the programme funds are utilised for administering the scheme. Out of 2%, 1.7% is released to the States/UTs annually. The year wise administrative funds released to States/UTs in last three years is as under:

Year	Amount Released (Rs. in lakh)
2018-19	24173
2019-20	24596
2020-21	22130

There is no release of additional administrative funds from Central share over and above prescribed administrative funds annually to the States/UTs during the last three years.

(g): The Ministry is taking various steps to increase the pace of house completion and achievement of the targets by March 2024. Some of which are provided as under:

- i. Timely allocation of targets to the States/UTs
- ii. Micro monitoring of house sanction and completion using latest IT tools and technologies.
- iii. Regular review by Minister/ Secretary/ Additional Secretary and Joint Secretary.
- iv. Focus on completion of those houses where 2nd/ 3rd installment of funds have been released.
- v. Separate review of States with high targets and sub-par performance.
- vi. Timely release of funds as per requirements of States/UTs
- vii. Continuous follow-up with States / UTs on providing land to landless beneficiaries of PMAY-G.
